

extensively. This would not only help attract the requisite volumes of investment but it would also ensure generation of significant volumes of non-aeronautical revenues that would help to reduce the passenger charges to affordable levels. However, no decision has been taken by the Government.

High tariffs at Delhi airport

1722. SHRI K.N. BALAGOPAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether International Air Transport Association (IATA) has stated that the Indira Gandhi International Airport (IGIA) at Delhi as the costliest airport in the world;

(b) if so, the details thereof; and

(c) whether any of the airlines stopped their services or lodged complaints about the huge tariff at Delhi Airport?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. International Air Transport Association (IATA) had earlier furnished a graphical comparison with other 26 world airports and observed that out of these airports, IGI Airport, New Delhi is the costliest airport. However, on compilation of charges of other world airports from International Civil Aviation Organisation (ICAO) documents 7100-2011 and revised charges of IGI Airport, New Delhi, it is revealed that the IGI Airport, New Delhi stands at 7th for long haul international, 6th for medium haul international and 19th for short haul international from the top.

(c) No, Sir.

IT infrastructure for determining domestic airfares

1723. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that domestic airfares are surging and it has gone up by 30 per cent in the last four months;

(b) if so, the reasons for not taking any action by the Directorate General of Civil Aviation (DGCA) to curb exorbitant airfares;

(c) whether DGCA is planning to set up information technology infrastructure to collate airlines ticketing data to determine the cost, etc. per passenger; and

(d) if so, the details thereof and by when the system will commence functioning?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Air fares applicable for domestic passengers are determined by market forces and are not fixed by Government. The Tariff Monitoring Unit of DGCA monitors the airfares manually on regular basis on certain sectors. It has been observed that the airfare remains well within the fare buckets and there is no steep hike in air fares.

With a view to maintain transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has taken following steps:

- Scheduled domestic airlines have been directed to display established tariff route-wise and fare category-wise in their websites, on monthly basis and also to notify any significant and noticeable changes to DGCA within 24 hrs of effecting such a change.
- A Tariff Analysis Unit has been set up in DGCA to monitor tariff on regular basis at periodic intervals.

(c) and (d) At present, Tariff Monitoring Unit has been set up in DGCA which monitors the airfares manually on regular basis on certain sectors. However, there is no such plan to set up information technology infrastructure as of now.

Excess charging of AUCS by dial

1724. SHRI N. BALAGANGA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Delhi International Airport Limited (DIAL) has increased the Airport User Charges (AUCs) and also levied developmental fee on passengers, on both domestic and international routes;

(b) if so, the details thereof;

(c) whether the Airports Authority of India (AAI) has permitted other airports also to charge such fees from the passengers;

(d) if so, the details thereof;

(e) whether this is putting an additional burden on air passengers, who are complaining about such hikes; and

(f) the steps taken by Government to withdraw such hikes and also to minimize the AUCs?